

ITEM NO.28

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 877/2023 in W.P.(C) No. 1134/2018

NATIONAL CONFEDERATION OF RETIREES & ANR. Petitioner(s)

VERSUS

ARTI AHUJA & ORS. Respondent(s)

(FOR ADMISSION)

Date : 08-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Priyambica M Jha, Adv.
Mr. Shashi Kaushik, Adv.
Mr. Rajiv Kumar, Adv.
Ms. Shivani Vij, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 12.05.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR